Annexure 7

Name of the Corporate debtor: M/s. Dharti Dredging and Infrastructure Limited ; Date of commencement of CIRP: 05.04.2022; List of Creditors as on :04.01.2023

List of operational creditors (Government dues)

S No	Details of claimant			Details of claims received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in COC if applicable					
1	S Mulaswamy(Assistant Commissioner(State Tax)FAC,East Godavari,Andhra Pradesh-533437		G-1		298513	298513	FORM F	Nil, as per claim form		NO	NIL		NA	0	0	
2	Assistant Commissioner of Income Tax, Circle 8(1),Hyderabad		G-2		78952760	78952760	FORM F	Nil, as per claim form		NO	NIL		NA	0	0	
3	C P Chavda State Tas Officer (1) Unit 99,Jamnagar		G-3		10544158	10544158	FORM F	The department given a latter as secured creditor		NO	NIL		NA	0	0	**The department given a latter as secured creditor**
4	Employee State Insurance Corporation (ESI)	ESI	G-4		273540	273540	FORM B	Nil, as per claim form		NO	NIL		NA	0	0	
5	Employees Provident Fund Organisation (EPF)	PF	G-5		70102836	70102836	FORM F	NA as per claim form		NO	NIL		NA	0	0	
6	Assistant Commissioner (ST) (FAC), Cholavaram Assessment Circle, Government of Tamilnadu	Service Tax	G-6		6722190	6722190	FORM B	Details of any retention of title arrangements in respect of goods or properties to which claim refers -NIL		NO	NIL		NA	0	0	
7	Income tax department, Hyderabad	Income tax	G-7		19719600	19719600	FORM B	Details of any retention of title arrangements in respect of goods or properties to which claim refers -NIL		NO	NIL		NA	0	0	
8	Mohan Behera, Assistant Commissioner of CGST and Central & Customs , Bhubaneswar zone, Bhubaneswar, Odisha	GST	G-8		738540	738540	Form B	Nil, as per claim form		NO	NIL		NA	0	0	
9	Deputy Commissioner of Central Tax, Ameerpet GST Division, Hyderabad GST Commissioner	GST	G-9		868757487	725809711	Form B	Nil, as per email received as on 28.12.2022		NO	NIL	136102790	NA	6844986		
10	Greater Hyderabad Municipal Corporation (GHMC)	GHMC	G-10		473459	473459	Form B			NO	NIL	0	NA	0		
		Total			**1056583083**	**913635307**						**136102790**	**0**	**6844986**	**0**	**0**